

**Central Administrative Tribunal
Principal Bench**

OA NO. 88/2015
MA NO. 929/2016

This the 10th day of March, 2016

Hon'ble Mr. V. N. Gaur, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)

Narendra Kumar Sahoo,
Age about 46 years
S/o Late Sheri Padma Charan Sahoo,
Cypher Assistant (CA),
Indian Foreign Service Branch, Group-B,
High Commission of India, Singapore,
31, Grange Road,
Singapore-239702.

- Applicant

(By Advocate: Sh. Anil Singal proxy for Sh. S.S.Tripathi)

Versus

1. Secretary, Union Public Service Commission,
Dholpur House,
Shahjahan Road,
New Delhi-110069.
2. Foreign Secretary,
Ministry of External Affairs,
South Block,
New Delhi-110011.

- Respondents

(By Advocate: Sh. B.L.Wanchoo)

ORDER (ORAL)

Hon'ble Shri V.N.Gaur, Member (A)

Learned counsel for applicant submits that he wishes to withdraw the OA with liberty to file a better drafted OA. Learned

counsel for respondents has no objection. Allowed. Original Application is dismissed as withdrawn with liberty.

2. MA No.929/2016 filed for withdrawal of OA is accordingly disposed of.

(Raj Vir Sharma)
Member (J)

(V.N. Gaur)
Member (A)

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